

IN THE NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH (COURT – II)
(Through Hybrid Mode)

Item No. 138

CP No. 8/Chd/Hry/2021

IN THE MATTER OF:

Rahul Tripathi

...

Petitioner

Versus

Birchford Labs Pvt. Ltd.

...

Respondent

Under Section: 213, CA 2013

Order delivered on 19.04.2024

CORAM:

**SHRI. P.S.N. PRASAD,
HON'BLE MEMBER (J)**

PRESENT:

For the Petitioner

: Mr. Arjun Singh Bawa with Ms. Pratima
Dwivedi, Advocates.

ORDER

Since the Member (Technical) is not present at the time of the hearing of the matter and also refused to attend the Court, at the request of learned counsel for the petitioner, this matter is adjourned to 10.05.2024.

Sd/-

**(DR. P.S.N. PRASAD)
HON'BLE MEMBER (J)**